NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

NUMBER

PETITION NUMBER

: TCP/296/ (IB)/2017

NAME OF THE PETITIONER(S)

: ABG INFRALOGISTICS LTD

NAME OF THE RESPONDENT(S)

: SELGA STEEL INDUSTRIES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

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S. PRASHANTH

REPRESENTATION BY WHOM

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1. S. PRASHANTIL

ABG SNERPLOGISTICS LTD.

<u>ORDER</u>

Counsel for petitioner present. No representation on behalf of respondent. Counsel for petitioner prayed time for submitting arguments. Put upon 19.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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